

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 102  
IB-2012(ND)/2019

**IN THE MATTER OF:**  
**Mr. Amit Verma**

...PETITIONER

**Vs.**

**M/s. Awsms Proteins Ltd.**

...RESPONDENT

**Section**  
**U/s 9 of IB Code, 2016**

**Order delivered on 14.03.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Operational Creditor :**  
**For the Respondent/Corporate Debtor :**

**ORDER**

None appeared at the time of virtual hearing of the matter. In the interest of justice, list the matter along with IA/1408/2023 on **20.03.2023** the date already fixed.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**